(ii) Fifty-second Report on 'Construction and utilization of Limited Height Subway (LHS)'.

## PANEL OF VICE-CHAIRMEN

MR. CHAIRMAN: Hon. Members, as you are aware, on the opening day of 257<sup>th</sup> Session, on 18<sup>th</sup> July, 2022, I had announced reconstitution of Panel of Vice-Chairmen with the following Members:

- 1. Shri Bhubaneswar Kalita;
- 2. Ms. Indu Bala Goswami;
- 3. Dr. L. Hanumanthaiah;
- 4. Shri Tiruchi Siva;
- 5. Shri V. Vijayasai Reddy; and
- 6. Dr. Sasmit Patra.

I have also decided to nominate two more names, namely, Shri Sukhendu Sekhar Ray and Shrimati Vandana Chavan to this Panel. These eight Members will be in the Panel for the current Session. The Chairman has to nominate the names and I am the Chairman till the current Session. After the new Chairman comes, he will be at liberty to continue or change it. That is why, that word has been added.

## **REGARDING NOTICE UNDER RULE 267**

MR. CHAIRMAN: Now, coming to the other thing, the LoP is saying something. ...(Interruptions)... First of all, I have to go through this. ...(Interruptions)...

विपक्ष के नेता (श्री मिल्लकार्जुन खरगे): सभापित महोदय, मैंने नियम 267 के तहत सूचना दी है कि बढ़ती हुई महंगाई और खासकर जो जरूरी चीज़ें हैं, उनके लिए आम आदमी को भुगतना पड़ रहा है। इस महंगाई की मार का इफेक्ट सिर्फ महिलाओं पर ही नहीं, बल्कि बच्चे से लेकर बूढ़े तक, 140 करोड़ जनता पर हो रहा है। पेंसिल से लेकर दूध तक ...(व्यवधान)...

MR. CHAIRMAN: We are not taking up the subject. You are mentioning the subject, that is all....(Interruptions)... If you are asking for a discussion, ...(Interruptions)...